

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2013

Dated : 23rd October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bharat State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pankaj Bhagat

Counsel for the Respondent(s) : Mr. Nand Sharma for BERC

ORDER

Heard the learned counsel for the appellant as well as Mr. Nand Sharma, representative of the State Commission.

Post the matter for further hearing on **24th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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